

NOTICE

This is to inform all Learned Advocates, Litigants, Stakeholders and Parties-in-Person that the Hon'ble Chief Justice has been pleased to specially assign the following matters pertaining to Special Criminal Applications under Articles 226 and 227 of the Constitution of India, to the Hon'ble Court for adjudication on **every working Friday, in the second session, after the Special Division Bench, if any, till final disposal, with effect from 10.04.2026.**

By order of the Honourable the Chief Justice

Date : 30.03.2026


Registrar (Judicial)

REPORT

This is to certify that the following information was obtained from the State of New York and the State of New Jersey and has been placed at the disposal of the State of New York and the State of New Jersey for their use in the investigation of the case of the State of New York and the State of New Jersey.

of the State of New York and the State of New Jersey.

FLAG B

STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE NIRZAR S. DESAI),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
1	SCR.A	789	2013	30/03/2026	
2	SCR.A	1258	2013	10/06/2026	
3	SCR.A	1432	2013	07/05/2026	R/CR.RA/248/2013
4	SCR.A	2968	2013	01/05/2026	R/SCR.A/2427/2013
5	SCR.A	3616	2013	10/04/2026	
6	SCR.A	3824	2013	01/05/2026	R/CR.MA/5581/2013
7	SCR.A	3955	2013	15/04/2026	
8	SCR.A	176	2014	10/06/2026	
9	SCR.A	281	2014	11/06/2026	R/SCR.A/282/2014 R/SCR.A/283/2014
10	SCR.A	348	2014	23/04/2026	
11	SCR.A	621	2014	01/05/2026	
12	SCR.A	912	2014	01/05/2026	
13	SCR.A	1458	2014	01/05/2026	
14	SCR.A	1464	2014	01/05/2026	
15	SCR.A	1775	2014	01/05/2026	
16	SCR.A	2118	2014	06/05/2026	
17	SCR.A	2373	2014	01/05/2026	
18	SCR.A	2531	2014	12/06/2026	
19	SCR.A	3817	2014	12/06/2026	
20	SCR.A	3908	2014	12/06/2026	
21	SCR.A	4140	2014	12/06/2026	

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE NIRZAR S. DESAI),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
22	SCR.A	4162	2014	06/05/2026	
23	SCR.A	4298	2014	12/06/2026	
24	SCR.A	4299	2014	12/06/2026	
25	SCR.A	4362	2014	06/05/2026	
26	SCR.A	4432	2014	06/05/2026	R/CR.MA/21390/2014
27	SCR.A	4680	2014	06/05/2026	
28	SCR.A	4941	2014	12/06/2026	
29	SCR.A	5062	2014	01/05/2026	
30	SCR.A	5490	2014	12/06/2026	
31	SCR.A	5621	2014	06/05/2026	
32	SCR.A	5623	2014	05/05/2026	R/CR.MA/5706/2018
33	SCR.A	5772	2014	10/06/2026	
34	SCR.A	5788	2014	30/03/2026	R/SCR.A/424/2015
35	SCR.A	78	2015	01/05/2026	
36	SCR.A	119	2015	10/06/2026	
37	SCR.A	120	2015	12/06/2026	R/SCR.A/437/2015
38	SCR.A	123	2015	12/06/2026	R/SCR.A/359/2015
39	SCR.A	246	2015	30/03/2026	
40	SCR.A	368	2015	06/05/2026	R/CR.MA/20431/2014 R/SCR.A/4776/2014
41	SCR.A	416	2015	12/06/2026	
42	SCR.A	565	2015	06/05/2026	

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE NIRZAR S. DESAI),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
43	SCR.A	686	2015	07/05/2026	
44	SCR.A	705	2015	06/05/2026	R/SCR.A/1664/2015
45	SCR.A	712	2015	06/04/2026	R/SCR.A/1791/2015
46	SCR.A	787	2015	15/06/2026	
47	SCR.A	857	2015	06/05/2026	
48	SCR.A	1008	2015	04/05/2026	
49	SCR.A	1011	2015	22/06/2026	
50	SCR.A	1107	2015	07/05/2026	
51	SCR.A	1139	2015	12/06/2026	
52	SCR.A	1179	2015	17/06/2026	
53	SCR.A	1208	2015	25/03/2026	
54	SCR.A	1287	2015	06/05/2026	
55	SCR.A	1317	2015	02/04/2026	
56	SCR.A	1359	2015	25/06/2026	R/SCR.A/634/2015 R/SCR.A/670/2015
57	SCR.A	1378	2015	06/05/2026	R/SCR.A/1380/2015
58	SCR.A	1381	2015	15/06/2026	
59	SCR.A	1426	2015	12/06/2026	
60	SCR.A	1650	2015	27/03/2026	
61	SCR.A	1728	2015	17/06/2026	
62	SCR.A	1766	2015	15/06/2026	
63	SCR.A	1794	2015	24/03/2026	

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE NIRZAR S. DESAI),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
64	SCR.A	1813	2015	02/04/2026	
65	SCR.A	1921	2015	07/05/2026	
66	SCR.A	2060	2015	06/05/2026	R/SCR.A/1441/2015
67	SCR.A	2088	2015	12/06/2026	
68	SCR.A	2265	2015	02/04/2026	
69	SCR.A	2372	2015	06/05/2026	
70	SCR.A	2458	2015	05/05/2026	R/SCR.A/1848/2015
71	SCR.A	2533	2015	01/05/2026	
72	SCR.A	2588	2015	12/06/2026	
73	SCR.A	2893	2015	17/06/2026	
74	SCR.A	3062	2015	02/04/2026	
75	SCR.A	3144	2015	02/04/2026	

STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE ANIRUDDHA P.MAYEE),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
1	SCR.A	3828	2015	05/05/2026	
2	SCR.A	3848	2015	29/06/2026	
3	SCR.A	3973	2015	04/05/2026	
4	SCR.A	4101	2015	01/05/2026	
5	SCR.A	4115	2015	15/06/2026	R/CR.RA/88/2015
6	SCR.A	4146	2015	10/04/2026	
7	SCR.A	4150	2015	17/06/2026	
8	SCR.A	4181	2015	05/05/2026	
9	SCR.A	4198	2015	06/05/2026	
10	SCR.A	4223	2015	07/05/2026	
11	SCR.A	4294	2015	05/05/2026	
12	SCR.A	4445	2015	15/06/2026	
13	SCR.A	4462	2015	06/05/2026	R/CR.MA/14379/2015 R/CR.MA/24637/2015
14	SCR.A	4497	2015	04/05/2026	
15	SCR.A	4633	2015	01/04/2026	R/SCR.A/4632/2015
16	SCR.A	4676	2015	30/03/2026	

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE ANIRUDDHA P.MAYEE),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
17	SCR.A	4712	2015	30/03/2026	R/SCR.A/4979/2015
18	SCR.A	4755	2015	17/04/2026	
19	SCR.A	4764	2015	06/04/2026	
20	SCR.A	4784	2015	05/05/2026	
21	SCR.A	4806	2015	27/03/2026	
22	SCR.A	4935	2015	06/05/2026	
23	SCR.A	5022	2015	04/05/2026	
24	SCR.A	5045	2015	04/05/2026	
25	SCR.A	5055	2015	04/05/2026	R/SCR.A/5054/2015
26	SCR.A	5184	2015	05/05/2026	
27	SCR.A	5341	2015	01/04/2026	
28	SCR.A	5359	2015	10/06/2026	R/CR.MA/15442/2015 R/SCR.A/4904/2015
29	SCR.A	5377	2015	07/05/2026	R/SCR.A/5383/2015 R/SCR.A/5693/2015
30	SCR.A	5427	2015	07/05/2026	
31	SCR.A	5489	2015	04/05/2026	
32	SCR.A	5498	2015	04/05/2026	R/SCR.A/5306/2015

STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE ANIRUDDHA P.MAYEE),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
33	SCR.A	5522	2015	04/05/2026	
34	SCR.A	5547	2015	05/05/2026	
35	SCR.A	5604	2015	06/05/2026	
36	SCR.A	5630	2015	09/04/2026	
37	SCR.A	5631	2015	07/05/2026	
38	SCR.A	5700	2015	30/03/2026	R/CR.RA/704/2015
39	SCR.A	5725	2015	05/05/2026	
40	SCR.A	5768	2015	04/05/2026	
41	SCR.A	5825	2015	17/04/2026	
42	SCR.A	5890	2015	30/04/2026	
43	SCR.A	6019	2015	01/04/2026	
44	SCR.A	6154	2015	04/05/2026	R/SCR.A/6012/2015 R/SCR.A/6325/2015
45	SCR.A	6294	2015	05/05/2026	R/SCR.A/6291/2015
46	SCR.A	6398	2015	01/04/2026	
47	SCR.A	6459	2015	02/04/2026	
48	SCR.A	6568	2015	11/06/2026	

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE ANIRUDDHA P.MAYEE),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
49	SCR.A	6593	2015	02/04/2026	
50	SCR.A	6643	2015	15/06/2026	
51	SCR.A	6720	2015	01/04/2026	R/SCR.A/6721/2015
52	SCR.A	7006	2015	05/05/2026	
53	SCR.A	7370	2015	02/04/2026	
54	SCR.A	7440	2015	01/04/2026	
55	SCR.A	7540	2015	06/05/2026	
56	SCR.A	7570	2015	06/04/2026	
57	SCR.A	7581	2015	02/04/2026	
58	SCR.A	7741	2015	04/05/2026	R/SCR.A/363/2016
59	SCR.A	7742	2015	04/05/2026	
60	SCR.A	99	2016	06/04/2026	
61	SCR.A	102	2016	25/06/2026	
62	SCR.A	106	2016	14/07/2026	
63	SCR.A	150	2016	30/03/2026	R/SCR.A/152/2016 R/SCR.A/153/2016 R/SCR.A/16029/2023 R/SCR.A/223/2016 R/SCR.A/251/2016

STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE ANIRUDDHA P.MAYEE),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
64	SCR.A	160	2016	12/06/2026	
65	SCR.A	230	2016	15/06/2026	
66	SCR.A	289	2016	20/04/2026	
67	SCR.A	329	2016	05/05/2026	
68	SCR.A	457	2016	15/06/2026	
69	SCR.A	514	2016	25/03/2026	
70	SCR.A	556	2016	22/06/2026	
71	SCR.A	651	2016	10/06/2026	
72	SCR.A	879	2016	06/04/2026	
73	SCR.A	996	2016	10/04/2026	
74	SCR.A	1356	2016	18/06/2026	
75	SCR.A	1607	2016	15/06/2026	

STATEMENT SHOWING THE DETAILS OF MATTERS TO THE HONORABLE COMMISSIONER OF THE GENERAL LAND OFFICE, ALABAMA, MAY 1904.

SERIAL	CASE TYPE	CASE NO.	DATE	REMARKS
64	SCA	100	1904	...
65	SCA	101	1904	...
66	SCA	102	1904	...
67	SCA	103	1904	...
68	SCA	104	1904	...
69	SCA	105	1904	...
70	SCA	106	1904	...
71	SCA	107	1904	...
72	SCA	108	1904	...
73	SCA	109	1904	...
74	SCA	110	1904	...
75	SCA	111	1904	...

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE MOOL CHAND TYAGI),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
1	SCR.A	1656	2016	06/05/2026	
2	SCR.A	1678	2016	25/06/2026	
3	SCR.A	1783	2016	02/04/2026	
4	SCR.A	2054	2016	01/04/2026	R/CR.RA/62/2016
5	SCR.A	2178	2016	10/06/2026	
6	SCR.A	2431	2016	02/04/2026	
7	SCR.A	2505	2016	11/06/2026	R/SCR.A/7674/2017 R/SCR.A/8083/2017
8	SCR.A	2589	2016	15/06/2026	
9	SCR.A	2623	2016	25/03/2026	
10	SCR.A	2866	2016	27/03/2026	
11	SCR.A	2977	2016	03/07/2026	
12	SCR.A	3087	2016	06/04/2026	
13	SCR.A	3136	2016	01/04/2026	
14	SCR.A	3221	2016	06/05/2026	
15	SCR.A	3358	2016	07/05/2026	
16	SCR.A	3373	2016	15/06/2026	
17	SCR.A	3421	2016	15/06/2026	R/SCR.A/1037/2021
18	SCR.A	3487	2016	05/05/2026	
19	SCR.A	3518	2016	02/07/2026	

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE MOOL CHAND TYAGI),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
20	SCR.A	3593	2016	25/03/2026	R/CR.MA/10114/2016
21	SCR.A	3782	2016	02/04/2026	
22	SCR.A	3795	2016	24/04/2026	
23	SCR.A	3890	2016	22/06/2026	
24	SCR.A	3991	2016	25/06/2026	
25	SCR.A	4049	2016	17/04/2026	
26	SCR.A	4073	2016	17/06/2026	
27	SCR.A	4169	2016	22/06/2026	
28	SCR.A	4172	2016	03/03/2017	
29	SCR.A	4206	2016	22/06/2026	
30	SCR.A	4266	2016	05/05/2026	
31	SCR.A	4306	2016	27/03/2026	
32	SCR.A	4308	2016	10/06/2026	
33	SCR.A	4310	2016	27/04/2026	R/CR.MA/18075/2016 R/SCR.A/4294/2016
34	SCR.A	4409	2016	07/04/2026	
35	SCR.A	4509	2016	05/05/2026	
36	SCR.A	4545	2016	27/04/2026	
37	SCR.A	5223	2016	06/04/2026	
38	SCR.A	5275	2016	06/04/2026	

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE MOOL CHAND TYAGI),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
39	SCR.A	5562	2016	27/04/2026	
40	SCR.A	5674	2016	07/05/2026	R/SCR.A/1437/2018 R/SCR.A/7345/2016
41	SCR.A	5683	2016	27/04/2026	R/SCR.A/3766/2016
42	SCR.A	5770	2016	28/04/2026	
43	SCR.A	5778	2016	28/04/2026	
44	SCR.A	5957	2016	28/04/2026	
45	SCR.A	5968	2016	03/07/2026	
46	SCR.A	5969	2016	03/07/2026	
47	SCR.A	6030	2016	28/04/2026	
48	SCR.A	6409	2016	06/05/2026	
49	SCR.A	6410	2016	06/05/2026	
50	SCR.A	6411	2016	06/05/2026	
51	SCR.A	6895	2016	06/05/2026	
52	SCR.A	6929	2016	20/04/2026	
53	SCR.A	6994	2016	27/03/2026	R/SCR.A/6995/2016
54	SCR.A	7042	2016	10/06/2026	
55	SCR.A	7056	2016	11/06/2026	
56	SCR.A	7086	2016	03/07/2026	
57	SCR.A	7321	2016	17/04/2026	

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STATEMENT SHOWING THE DETAILS OF SPECIALLY ASSIGNED MATTERS TO THE HONOURABLE COURT (CORAM: HONOURABLE MR. JUSTICE MOOL CHAND TYAGI),TILL FINAL DISPOSAL. W.E.F. 10.04.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR	NEXT DATE	CONNECTED MATTERS
58	SCR.A	7454	2016	27/03/2026	R/SCR.A/7866/2016
59	SCR.A	7459	2016	03/07/2026	
60	SCR.A	7604	2016	28/04/2026	
61	SCR.A	7672	2016	06/04/2026	
62	SCR.A	7757	2016	06/05/2026	
63	SCR.A	7766	2016	10/06/2026	R/SCR.A/7768/2016 R/SCR.A/9432/2016 R/SCR.A/9435/2016
64	SCR.A	8125	2016	06/04/2026	
65	SCR.A	8367	2016	28/04/2026	
66	SCR.A	8692	2016	05/05/2026	
67	SCR.A	8786	2016	16/06/2026	
68	SCR.A	8793	2016	28/04/2026	
69	SCR.A	8922	2016	03/07/2026	
70	SCR.A	8931	2016	28/04/2026	
71	SCR.A	9005	2016	07/05/2026	
72	SCR.A	9014	2016	30/06/2026	
73	SCR.A	9028	2016	28/04/2026	
74	SCR.A	9035	2016	28/04/2026	
75	SCR.A	9123	2016	06/04/2026	R/CR.MA/33261/2016 R/CR.MA/33372/2016 R/SCR.A/1448/2017